NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.Ind-3623/230/HDB/2017
NAME OF THE COMPANY	Gita Finvest Pvt Ltd (Transferee Company)
NAME OF THE PETITIONER(S)	Gita Finvest Pvt Ltd (Transferee Company)
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

	Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Dwaraka Prasad Asawa, Learned PCS.

LC for the Petitioner is directed to take notice to the RoC intimating the next date of hearing. Post the case on 24.11.2017

Member (T) Bm

Member (J)